

Oct-4011/88

10-12-93

Honble Mr. Mahalingam Jm.
Honble Mrs. Justice Ben. A. M.

Due to recalculation
order passed by the
Bar. After lunch
case is adjourned.

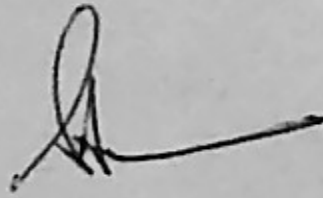
Bee
in

11.11.94

Hon. Mr T.L. Verma JM

Hon. Mr S. Dayal AM

Note for the applicant. Shri
P. Mathur for the respondents. Earlier
also on 04.07.94 and 21.09.94
there was ~~not~~ no appearance on
behalf of the applicant. It seems that
the applicant has lost the interest
in pursuing the case. Hence this case
is dismissed in default.



AM

Th
JM

Pm